



Government of Jammu & Kashmir  
Planning Development & Monitoring Department  
HRM Branch  
Civil Secretariat, Jammu/Srinagar  
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## Notification

Srinagar, the 25<sup>th</sup> July, 2023

S. O. 391 In exercise of the powers conferred by sub-Section (1) of section 4 of the Collection of Statistics Act, 2008, the Government hereby appoint Joint Director (Survey), Directorate of Economics & Statistics, J&K as "Statistics Officer" for collection of statistics regarding Annual Survey of Industries (ASI) 2021-22 in the Union Territory of Jammu and Kashmir.

By order of the Lieutenant Governor.

(Dr. Raghav Langer), IAS,  
Secretary to the Government,  
Planning Development & Monitoring Department

No. FD-HRM0EnS/37/2022

Dated: -25-07-2023

Copy to the:

1. Secretary, Ministry of Statistics and Programme Implementation/CSI, Gol.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
5. Joint Secretary (J&K), MHA Gol, New Delhi
6. Secretary, Law Justice & Parliamentary Affairs Department.
7. Director General, Economics & Statistics, J&K, for information.
8. Director, Archives Archaeology & Museum, J&K.
9. Director Information, J&K.
10. I/c Website, Planning Development & Monitoring Department.

11. Joint Director Survey, Directorate of Economics & Statistics, J&K.
12. Private Secretary to the Commissioner/Secretary to the Govt, Industries and Commerce Department for information of the Commissioner/Secretary.
13. Private Secretary to the Secretary to Government, Planning Development & Monitoring Department for information of the Secretary.
14. I/c website, DES, J&K
15. E-file (E 181842).

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